

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).35922/2019

(Arising out of impugned final judgment and order dated 14-02-2019 in CRLA No. 3721/2008 14-02-2019 in CRLA No. 3560/2008 14-02-2019 in CRLA No. 3770/2008 14-02-2019 in CRLA No. 3790/2008 14-02-2019 in CRLA No. 3837/2008 14-02-2019 in CRLR No. 1964/2008 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

URMILA DEVI &amp; ANR. ETC.

Respondent(s)

(IA No.182126/2019-CONDONATION OF DELAY IN FILING and IA No.182128/2019-EXEMPTION FROM FILING O.T. and IA No.182127/2019-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS )

Date : 06-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Issue notice.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master